

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR. Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS. Respondent(s)

[ONLY IA NO. 118752/26 IN CA NO. 7625/23 IS LISTED UNDER THIS ITEM]

WITH

C.A. No. 7625/2023 (III-A)

IA No. 118752/2026 - EARLY HEARING APPLICATION

Date : 08-05-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Ashutosh Kumar Shukla, AOR
Mr. Subhesh Sharma, Adv.
Mr. Mahesh Chand Gupta, Adv.

For Respondent(s) Mr. K.M. Nataraj, A.S.G.
Mr. Vinayak Sharma, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Purnendu Bajpai, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Amrish Kumar, AOR

Mr. Ajit Pudussery, AOR
Mr. Ashutosh Bamezai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.118752/26 In CA No.7625/23

1. List the appeal(s) for hearing during Partial Court Working Days.
2. I.A. No.118752/2026 stands allowed accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR